

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22923/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	LAXMIPUR /64 /2025 () //	
2	D-BLAPL/22924/2025	MINJA @ RATHI @ RATHIA JANI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DASPALLA /154 /2025 () //	
3	D-BLAPL/22925/2025	SANGRAM KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 () //	
4	D-BLAPL/22926/2025	PRAHALLAD MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	MACHHKUND /33 /2025 () //	
5	D-BLAPL/22927/2025	LALIT SAMANTARAY @ LALIT KUMAR SAMANTARAY VS STATE OF ODISHA	ANANDA PRASAD DASH VS	MANGALA BAG /141 /2025 () //	
6	D-BLAPL/22932/2025	BHAGBAN CHOWDHURY VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 () //	
7	D-BLAPL/22936/2025	IMAM RAZA ANSARI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /199 /2025 () //	
8	D-BLAPL/22938/2025	KEDARNATH TRIPATHY @ KEDAR TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 () //	
9	D-BLAPL/22941/2025	AKASH GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 () //	AOR20220001298C202500015
10	D-BLAPL/22945/2025	SUSIL NAYAK @ SUSIL KUMAR NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JEYPORE SADAR /126 /2024 () //	
11	D-BLAPL/22949/2025	TUFAN SINGH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BASTA /72 /2023 () //	

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12	D-BLAPL/22950/2025	RABI NARAYAN NAIK @ MILLU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S. /94 /2025 ) //	
13	D-BLAPL/22951/2025	PUNAM TIGGA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /107 /2025 ) //	
14	D-BLAPL/22952/2025	HARI HANTAL VS STATE OF ODISHA	M.BALAJI RAO VS	BOIPARIGUDA /2 /2025 ) //	AOR20220004456C202500007
15	D-BLAPL/22953/2025	UMESH CHANDRA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MALGODOWN /165 /2025 ) //	
16	D-BLAPL/22956/2025	ISWAR DIARI VS STATE OF ODISHA	M. BALAJI RAO VS	BOIPARIGUDA /72 /2024 ) //	AOR20220004456C202500006
17	D-BLAPL/22959/2025	MADDILA MOHAN RAO VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	JARADA /392 /2022 ) //	
18	D-BLAPL/22961/2025	CHAGAL @ SIBARAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /368 /2025 ) //	
19	D-BLAPL/22963/2025	CHHABI GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /196 /2025 ) //	
20	D-BLAPL/22971/2025	PRABHAT KUMAR DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	BENTKAR (42 MOUZA) UPD CUTTACK /249 /2025 ) //	
21	D-BLAPL/22972/2025	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIRAHAT P.S /212 /2024 ) //	
22	D-BLAPL/22981/2025	SAMEER MAHANANDIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /508 /2024 ) //	AOR20220002454C202500098
23	D-BLAPL/22982/2025	AMARENDRA SINGH	SK. ZAFARULLA	LAKHANPUR /123 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22984/2025	MIR. SAHANAWAJ QUADRI @ MIR. SAHANIWAJ KADISWORANJAN SWAIN		NANDANKANAN /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22985/2025	DEVRAJ @ DEBRAJ HARIJAN	SK. ZAFARULLA	BELPAHAR /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22986/2025	GOURA CHANDRA NAIK	BIJAYA KUMAR DASH	KEONJHAR TOWN /428 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22989/2025	H. SIBA REDDY	ASHOK DAS	DIGAPAHANDI /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22998/2025	BIBEK RANJAN PRADHAN	SITIKANT MISHRA	CHOUDWAR /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22999/2025	BIKY @ ABHINASH SAHOO	RAJENDRA KUMAR SAHU	BERHAMPUR CYBER CRIME /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23002/2025	BALMIKISWAR SETHI @ BALMIKI	JYOTIRMAYA SAHOO	KHALLIKOTE /592 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23003/2025	KARTIK ROURAY	ASIT KUMAR JENA	MALKANGIRI /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23004/2025	SANTOSH NAYAK	JYOTIRMAYA SAHOO	POLASARA PS /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23005/2025	SAMEER KUMAR GOUDA	SIDHARTHA SANKAR RAY (2)	GANGAPUR (ASKA) /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23006/2025	AMIT BANCHHOR	JYOTIRMAYA SAHOO	AMBABHONA /82 /2025	
		VS	VS	()	

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35	D-BLAPL/23008/2025	STATE OF ODISHA KARTIK ROUTRAY VS	ASIT KUMAR JENA VS	// MALKANGIRI /402 /2023 ()	
36	D-BLAPL/23009/2025	STATE OF ODISHA NAMA @ RAMA BISHOYI VS	ASHOK DAS VS	// MOHANA /41 /2011 ()	
37	D-BLAPL/23012/2025	STATE OF ODISHA KARTIK ROUTRAY VS	ASIT KUMAR JENA VS	// MALKANGIRI /743 /2023 ()	
38	D-BLAPL/23013/2025	STATE OF ODISHA KUMAR GAURAV SETHY VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /155 /2025 ()	
39	D-BLAPL/23017/2025	STATE OF ODISHA PINKU KUMAR VS	MANAS KUMAR CHAND VS	// CUTTACK SADAR /521 /2025 ()	
40	D-BLAPL/23018/2025	STATE OF ODISHA RANJAN KUMAR BEHERA VS	PRASANTA KUMAR SAHOO VS	// / /0 ()	
41	D-BLAPL/23019/2025	STATE OF ODISHA BISHAL KUMAR KARMAKAR VS	KARTIK CHANDRA TRIPATHY VS	// JASHIPUR /286 /2022 ()	
42	D-BLAPL/23022/2025	STATE OF ODISHA BHABANI SANKAR BARIK VS	KARTIK CHANDRA TRIPATHY VS	// JASHIPUR /286 /2022 ()	
43	D-BLAPL/23029/2025	STATE OF ODISHA LACHMAN @ SUBASH HARIJAN VS	TUKUNA KUMAR MISHRA VS	// RAIGHAR /9 /2025 ()	
44	D-BLAPL/23030/2025	STATE OF ODISHA BHAGAT PUJARI VS	TUKUNA KUMAR MISHRA VS	// MAIDALPUR /25 /2025 ()	
45	D-BLAPL/23034/2025	STATE OF ODISHA RANJIT DIGAL VS UNION OF INDIA(N.C.B)	SUDHANSHU SEKHAR DASH VS	// NCB BHUBANESWAR /8 /2024 ()	

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46	D-BLAPL/23035/2025	PRABHAS KARJI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	THAKURMUNDA /45 /2024 () //	
47	D-BLAPL/23040/2025	BIMAL KUMAR DIGAL @ CHIKUN VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /106 /2025 () //	
48	D-BLAPL/23045/2025	SUBHARUN DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	S.P.(CID-CRL),CUTTACK /21 /2024 () //	
49	D-BLAPL/23052/2025	BARUNA TARAI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KUAKHIA /448 /2024 () //	AOR20230000820C202500023
50	D-BLAPL/23057/2025	MINATI MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /296 /2025 () //	
51	D-CMAPL/30372/2025	PRADOSH KUMAR MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// () //	
52	D-CMAPL/30373/2025	SOURYA PRAKASH MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// () //	
53	D-CMAPL/30374/2025	SWARNALATA MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// () //	
54	D-CMAPL/30449/2025	SATYANARAYAN HANSDAH VS BRUNDABATI HANSDAH	ADV. VS	// () //	
55	D-CMAPL/30490/2025	PRASANNA KUMAR PANIGRAHI VS STATE OF ODISHA	ADV. VS	// () //	
56	D-CMP/30370/2025	SASMITA MEHER VS MOHINIPRASAD MEHER	GOKULANANDA SAHU VS	// () //	
57	D-CMP/30399/2025	MIRZA NAZIA FARHEEN @ M. NAZIA FARHEEN	BASUDEV MISHRA	//	

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		VS	VS	0	
		PENUGURTHI SITA		//	
58	D-CMP/30407/2025	GEETA DEVI AGRAWAL	AJIT KUMAR PANDA	//	
		VS	VS	0	
		SANTOSH AGRAWAL		//	
59	D-CMP/30420/2025	RAJESH MOHANTY CONSTRUCTION PVT. LTD.,KHORDHA	DNKURU SUDHAKAR RAO(SR. ADV.)	//	
		VS	VS	0	
		GAJAPATI KHETRA MOHAN PATSANI		//	
60	D-CMP/30421/2025	KAILASH CHANDRA BEHERA	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		CHAITANYA BEHERA		//	
61	D-CMP/30447/2025	DAYANIDHI NAG	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		JITENDRA KUMAR SAHOO		//	
62	D-CMP/30472/2025	BHANUMATI BEHERA	DAYANIDHI MOHANTY	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
63	D-CMP/30478/2025	RAMA CHANDRA BARAL	AJIT KUMAR TRIPATHY	//	
		VS	VS	0	
		HAREKRUSHNA BARAL		//	
64	D-CMP/30489/2025	JAGABANDHU BAN	BUDHIRAM DAS	//	
		VS	VS	0	
		TARANI BAN		//	
65	D-CMP/30522/2025	SUNIL KUMAR MEHER	DHANANJAYA MUND	//	
		VS	VS	0	
		SATYA NARAYAN SABAT		//	
66	D-CMP/30539/2025	JAYANTI BEHERA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		DILESWARI PRADHAN		//	
67	D-CMP/30544/2025	PUSPARANI PRADHAN	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		RAKESH SAHOO		//	
68	D-CMP/30546/2025	MANAS KUMAR PARIDA	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	

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		KUINTA JENA		//	
69	D-CMP/30571/2025	MANAS RANJAN PARIDA	PRATIK DASH	//	
		VS	VS	0	
		AMARENDRA KUMAR KAR		//	
70	D-CMP/30583/2025	MD.FAIZULLAH KHAN	DAYANIDHI MISHRA	//	
		VS	VS	0	
		ABDUS SAMEE		//	
71	D-CMP/30584/2025	SUDARSAN BARIK	AMITAV TRIPATHY	//	
		VS	VS	0	
		PRAFULLA KUMAR BARIK		//	
72	D-CMP/30588/2025	SUSHIL KUMAR SAHA @ SUSIL KUMAR SAHA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
73	D-CONTC/30388/2025	DHARANIDHAR DAS	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
74	D-CONTC/30389/2025	JAYANTA KUMAR DASH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
75	D-CONTC/30394/2025	MAHESH PRASAD DALAL	ADV.	//	
		VS	VS	0	
		ASHWANI KUMAR,MD AND CEO,UCO BANK,KOLKATA		//	
76	D-CONTC/30396/2025	BIJAY KUMAR DASH	ADV.	//	
		VS	VS	0	
		ASHWANI KUMAR,MD AND CEO,UCO BANK,KOLKATA		//	
77	D-CONTC/30405/2025	DR.KSHIRODA KUMAR OJHA	ADV.	//	
		VS	VS	0	
		ARVIND AGARWAL,IAS		//	
78	D-CONTC/30406/2025	SAROJ KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		ARVIND AGARWAL,IAS		//	
79	D-CONTC/30415/2025	GITANJALI MALLICK	ADV.	//	
		VS	VS	0	
		BALAMUKUNDA BHUYAN,OES		//	

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80	D-CONTC/30418/2025	BISHNU CHARAN BISOI VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //	
81	D-CONTC/30497/2025	ADAIT CHARAN BHOL VS GIRISH S.N,IAS	ADV. VS	// 0 //	
82	D-CONTC/30499/2025	SUSAMA NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
83	D-CONTC/30500/2025	PRASANNA KUMAR MOHANTY VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500146
84	D-CONTC/30502/2025	ANIL KUMAR PANDA VS ANU GARG, ADDL. CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001535C202500147
85	D-CONTC/30503/2025	SUKANTA KUMAR MOHARANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
86	D-CONTC/30504/2025	BHAGABAN PANDA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
87	D-CONTC/30506/2025	PRABODHA KUMAR SAHU VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
88	D-CONTC/30508/2025	PEREPU SATYANARAYANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
89	D-CONTC/30510/2025	RAMESH CHANDRA SENAPATY VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
90	D-CONTC/30513/2025	SANTOSH KUMAR DASH VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
91	D-CONTC/30518/2025	SURYA NARAYAN DAKUA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/30521/2025	AMITENDRA NATH SINHA,IPS DEBI PRASAD MOHANTY	ADV.	//	
		VS	VS	()	
93	D-CONTC/30524/2025	AMITENDRA NATH SINHA,IPS KISHOR CHANDRA PARIDA	ADV.	//	
		VS	VS	()	
94	D-CONTC/30537/2025	AMITENDRA NATH SINHA,IPS KAUSHIK PANDA	ADV.	//	
		VS	VS	()	
95	D-CONTC/30548/2025	BIRENDRA KORKORA,IAS MANORAJNAN MANDAL	SIVA SANKAR CHAINI	//	
		VS	VS	()	
96	D-CONTC/30570/2025	JISHUKRISHNA DAS,OAS HEMANTA KUMAR PANI	AMIT KUMAR NATH	//	
		VS	VS	()	
97	D-CRLA/22964/2025	BHUPENDRA SINGH PUNIA,IAS PANKAJ CHOUDHURY	SUBODH KUMAR MOHANTY	KUNDRA /54 /2022	
		VS	VS	()	
98	D-CRLA/23001/2025	STATE OF ODISHA RAKESH @ RAJKISHORE MALLICK	DEEPAK KUMAR SAHOO	KUJANGA /6 /2019	
		VS	VS	()	
99	D-CRLA/23064/2025	STATE OF ODISHA HARISANKAR BEHERDALEI	SIDHARTHA DAS	TUMUDIBANDHA /137 /2023	
		VS	VS	()	
100	D-CRLLP/23066/2025	STATE OF ODISHA ANNAPURNA BEHERA	TUSAR KUMAR MISHRA	PURI TOWN /3 /2017	
		VS	VS	()	
101	D-CRLMC/22928/2025	STATE OF ODISHA BHAGABANA BAITHARU	BRAJA KISHOR PANDA	MELCHHAMUNDA /205 /2024	
		VS	VS	()	
102	D-CRLMC/22929/2025	STATE OF ODISHA BABAN MALLIK	ANANTA NARAYAN PATTANAYAK	JAJPUR TOWN /258 /2008	
		VS	VS	()	

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103	D-CRLMC/22931/2025	STATE OF ODISHA DEBENDRA NAIK@DEBENDRA KUMAR NAIK VS	UMAKANTA BARIK VS	// DHARAMGARH /85 /2024 ()	
104	D-CRLMC/22940/2025	STATE OF ODISHA CHANDAN @ AMRUTI RANJAN ROUT VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /301 /2025 ()	
105	D-CRLMC/22946/2025	STATE OF ODISHA SABITRI PRADHAN VS	SANJIT MISHRA VS	// BANAPUR P.S. /82 /2022 ()	
106	D-CRLMC/22948/2025	STATE OF ODISHA PRAMILA SATAPATHY VS	ABHINANDAN PRADHAN VS	// BHUBANESWAR VIGILANCE /24 /2009 ()	
107	D-CRLMC/22954/2025	STATE OF ODISHA(VIG.) SUNIL LENKA VS	PANCHANAN PANIGRAHI VS	// MAHABIROD /33 /2025 ()	AOD2025000009C202500040
108	D-CRLMC/22965/2025	STATE OF ODISHA SOMU@SOMANATH PRADHAN VS	BIDESHI KUMAR GHADAI VS	// MALGODOWN /231 /2016 ()	
109	D-CRLMC/22969/2025	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// BALIMI /1 /2021 ()	
110	D-CRLMC/22974/2025	STATE OF ODISHA BAPI@BISHNU MOHAN ROUT VS	BHABANI SHANKAR DASPARIDA VS	// SORO /126 /2012 ()	
111	D-CRLMC/22975/2025	STATE OF ODISHA NAMITA NAYAK @ NAMITA KUMARI ROUTA VS	DILLIP KUMAR PATTANAYAK VS	// SAMBALPUR TOWN /176 /2017 ()	AOD20250000898C202500003
112	D-CRLMC/22977/2025	STATE OF ODISHA JAYADAS KHORA VS	ANUBHAV MOHARANA VS	// MALKANGIRI /124 /2022 ()	
113	D-CRLMC/22988/2025	STATE OF ODISHA KUMUDA BHUJABALA VS	DEEPAK RANJAN PARIDA VS	// ITAMATI /77 /2022 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/22990/2025	PRAKASH KUMAR BAL @ PAPU VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GHASIPURA /51 /2025 () //	
115	D-CRLMC/22994/2025	OMM PRAKASH NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /9 /2020 () //	
116	D-CRLMC/22996/2025	HAUNA @ BHAGIRATHI MALLICK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NIALI /112 /2015 () //	
117	D-CRLMC/23007/2025	REBA @ REBATI MAJHI VS STATE OF ODISHA	DEBASISH SAMAL VS	KHANTAPADA /456 /2014 () //	
118	D-CRLMC/23020/2025	PRADYUMNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
119	D-CRLMC/23036/2025	ANSUMAN DAS VS ABHISEK TRADING CO	SARATHI JYOTI VS	/ / () //	AOR20250000161C202500037
120	D-CRLMC/23038/2025	BRAHMANANDA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //	
121	D-CRLMC/23039/2025	MANISH BANSAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	BHADRAK TOWN /593 /2024 () //	
122	D-CRLMC/23041/2025	SIDHARTH SANKAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KUJANGA /145 /2025 () //	
123	D-CRLMC/23042/2025	PRAFULLA KUMAR ROUT VS KAMALA KANTA NAYAK	SUKANTA KUMAR NAYAK VS	/ /0 () //	
124	D-CRLMC/23043/2025	PRAFULLA KUMAR ROUT VS KAMALA KANTA NAYAK	SUKANTA KUMAR NAYAK VS	/ /0 () //	
125	D-CRLMC/23044/2025	PRAFULLA KUMAR ROUT	SUKANTA KUMAR NAYAK	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMC/23047/2025	KAMALA KANTA NAYAK PRAFULLA KUMAR ROUT	SUKANTA KUMAR NAYAK	// /0	
		VS	VS	()	
127	D-CRLMC/23050/2025	KAMALA KANTA NAYAK BIJAYALAXMI DASH	SOMA PATNAIK	// /1	AOD2024000363C202500011
		VS	VS	()	
128	D-CRLMC/23062/2025	STATE OF ODISHA KAKAKAR NAIK @ KALIA @ SAROJ NAIK	GYANA RANJAN NAYAK	// VIKRAMPUR /72 /2007	
		VS	VS	()	
129	D-CRLMC/23065/2025	STATE OF ODISHA RAJPUROHIT ARJUN SINGH @ R.P.A. SINGH	MANORANJAN PADHY	// MACHHKUND /65 /2024	AOD20220003086C202500117
		VS	VS	()	
130	D-CRLMC/23067/2025	STATE OF ODISHA JYOTI SHANKAR PANDA @ JYOTISANKAR PANDA	SAILAZA NANDAN DAS	// MAHILA P.S.(BBSR) /135 /2016	
		VS	VS	()	
131	D-CRLMC/23070/2025	STATE OF ODISHA RANJIT DAS @ RABI DAS	CHITTA RANJAN SAHU	// BINJHARPUR /250 /2016	
		VS	VS	()	
132	D-CRLMP/22933/2025	STATE OF ODISHA PUSPANJALI SAMAL	PRIYA RANJAN SINGH	// /0	
		VS	VS	()	
133	D-CRLMP/23031/2025	STATE OF ODISHA KAJOL MOURYA	PRADEEP KUMAR MOHANTY	// /0	
		VS	VS	()	
134	D-CRLMP/23054/2025	STATE OF ODISHA PADMINI SAHOO	PRAVU PITYARTHI KUMAR PANDIT	// /0	
		VS	VS	()	
135	D-CRLMP/23060/2025	STATE OF ODISHA PRIYANKA ROUT	MANAS RANJAN DHAL	// /0	
		VS	VS	()	
136	D-CRLMP/23073/2025	STATE OF ODISHA PARAMANANDA KARMI	BINOD KUMAR HATI	// /0	
		VS	VS	()	

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137	D-CRLREV/23024/2025	SUPDT. OF POLICE, BALANGIR SUSHANTA@SUSANTA KUMAR ROUT VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// MAHANGA /180 /2015 ()	
138	D-CRLREV/23025/2025	BISIKESAN SAHU VS THE MAYURBHANJ CENTRAL COOPERATIVE BANK LTD., BARIPADA	NIRANJAN LENKA VS	// //0 ()	
139	D-CRLREV/23026/2025	BUDHADEV PODH VS THAKUR SAHU	SIDHANT KUMAR JENA VS	// KESINGA /264 /2024 ()	
140	D-CRLREV/23046/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	// DHANUPALI /23 /2025 ()	AOR20220001296C202500055
141	D-CRLREV/23063/2025	KABITA HOTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BALUGAON P.S. /172 /2022 ()	
142	D-CRP/30586/2025	CHARAN PAHAN VS SUDARSAN BARIK	LALATENDU SAMANTARAY VS	// // ()	
143	D-FAO/30378/2025	THE MANAGER M/S. NEW INDIA ASSURANCE COMPANY LIMITED, VS PRIYANKA RANA	POONAM KISHOR PRASAD SAMANTARAY VS	// // ()	AOR20220001406C202500017
144	D-FAO/30384/2025	PHULMONI MAZI @ FULMANI MAJHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // ()	
145	D-FAO/30424/2025	M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., VS JHARANA NAYAK	KHURDA PRASAD DUTTA VS	// // ()	
146	D-FAO/30475/2025	SATYANARAYAN PARIDA VS SECY., STATE EDUCATION TRIBUNAL, BBSR	ALOK KUMAR DAS VS	// // ()	
147	D-FAO/30565/2025	CHITTARANJAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	

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148	D-FAO/30574/2025	PRAJNA PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
149	D-JCRLA/23058/2025	CHHELA SARKAR VS STATE OF ODISHA	ADV. VS	MAHILA P.S. BUXIBAZAR /147 /2022 ()	
150	D-JCRLA/23059/2025	LUNDA MUNDA VS STATE OF ODISHA	ADV. VS	NAYAKOT /6 /2021 ()	
151	D-MACA/30386/2025	PRASANTA KUMAR MALLA VS CHITTA RANJAN PATTANAYAK	PRADEEP KUMAR MISHRA VS	// ()	
152	D-MACA/30457/2025	SANKARSAN BHOI @ BHUE VS KRISHNA SINGAMPALLI	JAGABANDHU SAHU VS	// ()	AOR20220001487C202500045
153	D-MACA/30527/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS ANITA MAHANTA	RIMJHIMBALA PATI VS	// ()	
154	D-MACA/30534/2025	D.M., BALASORE DIVISION ORIENTAL INSURANCE CO.LTD., BALASORE VS GYANAPRIYA SAHOO	RIMJHIMBALA PATI VS	// ()	
155	D-MACA/30564/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS RAJENDRA KUMAR NATH	ABBRM DASH VS	// ()	
156	D-RPFAM/30408/2025	SABIRA KUMAR SETHI @ SABIR VS SANUMATI DIGAL @ SETHI	GOPINATH MISHRA VS	// ()	
157	D-RSA/30409/2025	NABAGHANA SAHOO VS KASINATH SAHOO	GOPINATH MISHRA VS	// ()	
158	D-RSA/30435/2025	SASMITA MOHANTY VS SABITRI DAS	SAIBRATA RATH VS	// ()	
159	D-RSA/30444/2025	BHAWANI SHANKAR DASH	UMA CHARAN MISHRA	//	

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		VS	VS	()	
160	D-RSA/30456/2025	STATE OF ODISHA KALU PADHANI	JAGABANDHU SAHU	//	AOR20220001487C202500046
		VS	VS	()	
161	D-RSA/30585/2025	SAHADEB SANDH PRAFULLA NAYAK	LALATENDU SAMANTARAY	//	
		VS	VS	()	
162	D-RVWPET/30558/2025	KRUSHNA CHANDRA NAYAK WAHIDA KHATUN	AMIT PRASAD BOSE	//	
		VS	VS	()	
163	D-TRP(C)/30443/2025	STATE OF ODISHA S. PRIYANKA PRUSTY@CH. PRIYANKA NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	()	
164	D-TRPCRL/22987/2025	S. KAMAL PRUSTY AMARCHAND SAHU	SUDEEP KUMAR SARANGI	JONK /173 /2024	AOR20220001266C202500009
		VS	VS	()	
165	D-WA/30432/2025	STATE OF ODISHA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500343
		VS	VS	()	
166	D-WA/30450/2025	KALPANA KALET STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202500326
		VS	VS	()	
167	D-WA/30451/2025	NALINI BISWAL SANJEEB KUMAR KAR	MANAS RANJAN BAUG	//	AOR20220002374C202500134
		VS	VS	()	
168	D-WA/30455/2025	ANADI CHARAN GIRI STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202500350
		VS	VS	()	
169	D-WA/30530/2025	KUMUDINI BASTIA STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202500345
		VS	VS	()	
170	D-WA/30552/2025	TULASI BHOI STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202500327
		VS	VS	()	

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171	D-WA/30576/2025	SHARMA KUMBHAR REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, ODISHA VS	SANJAY KUMAR VS	// // ()	AOD20240000404C202500002
172	D-WP(C)/30369/2025	JYOTIRMAYEE MOHAPATRA SANTOSH KUMAR TRIPATHY VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202500018
173	D-WP(C)/30371/2025 WP(C)/21189/2025	UNION OF INDIA PRAFULLA KUMAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // ()	
174	D-WP(C)/30375/2025	STATE OF ODISHA DEOLAL PANDEY VS	KEDAR KUMAR DASH VS	// // ()	
175	D-WP(C)/30376/2025 WP(C)/21151/2025	STATE OF ODISHA KALI PRASAD DEHURY VS	MANOJA KUMAR KHUNTIA VS	// // ()	
176	D-WP(C)/30377/2025 WP(C)/21197/2025	STATE OF ODISHA BIJAYA KUMAR JENA VS	AMIYA KUMAR MOHANTY VS	// // ()	
177	D-WP(C)/30379/2025	STATE OF ODISHA SISHIR KUMAR PUHAN VS	BIREN SANKAR TRIPATHY VS	// // ()	
178	D-WP(C)/30380/2025	STATE OF ODISHA DR. GOURI SANKAR BAL VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202500059
179	D-WP(C)/30381/2025	STATE OF ODISHA SUBARNA KESHARI CHAND VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500193
180	D-WP(C)/30382/2025	STATE OF ODISHA G. BIJAYALAKSHMI CHOUDHURY VS	DEEPALI MAHAPATRA VS	// // ()	
181	D-WP(C)/30383/2025	D. AASWINI PATRA GADADHAR SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-WP(C)/30385/2025	PURNIMA BAG VS STATE OF ODISHA	DINESH PANDA VS	// 0 //	
183	D-WP(C)/30387/2025	AJAYA KUMAR BAL VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
184	D-WP(C)/30390/2025	GOPAL CHANDRA MOHARANA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
185	D-WP(C)/30391/2025	SARTHAK RANJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
186	D-WP(C)/30392/2025	TRILOCHAN DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
187	D-WP(C)/30393/2025 WP(C)/21204/2025	UMASANKAR GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
188	D-WP(C)/30395/2025	ASHOK BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
189	D-WP(C)/30397/2025	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
190	D-WP(C)/30398/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	JAYADEV MISHRA VS	// 0 //	
191	D-WP(C)/30400/2025	DEEPAK KUMAR BHOKTA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	
192	D-WP(C)/30401/2025	SURATH SENAPATI VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	
193	D-WP(C)/30402/2025	PRAMODINI DASH	HEMANTA KUMAR MOHANTA	//	

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	WP(C)/21186/2025	VS STATE OF ODISHA	VS	() //	
194	D-WP(C)/30403/2025	AJAYA KUMAR JENA, HAVILDAR (ARMED) VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()	AOR20220001212C202500027
195	D-WP(C)/30404/2025	SASHIDHAR MOHANTA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// ()	
196	D-WP(C)/30410/2025	TAVAMANI NAIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// ()	AOR20220001295C202500015
197	D-WP(C)/30411/2025	INSTITUTE OF ENGINEERING AND MANAGEMENT VS CHAIRMAN OF CBDT	JAGAMOHAN PATTANAİK VS	// ()	AOR20220001586C202500063
198	D-WP(C)/30412/2025	RAMACHANDRA BARIK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// ()	
199	D-WP(C)/30413/2025	GURUPADA SAHU VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()	AOD20240000545C202500005
200	D-WP(C)/30414/2025 WP(C)/21194/2025	PRAFULLA DALEI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
201	D-WP(C)/30416/2025	M/S MK-OPL-JV, SAMBALPUR VS STATE OF ODISHA	JITAMANYU SAHOO VS	// ()	
202	D-WP(C)/30417/2025	LAXMAN KUMAR SARANGI VS STATE OF ODISHA	NIHAL RATH VS	// ()	
203	D-WP(C)/30419/2025	FULMATI BADAİK VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// ()	
204	D-WP(C)/30422/2025	DR.BINAY KUMAR MALIK VS	SANJIB KHANDAYATRAY VS	// ()	

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205	D-WP(C)/30423/2025	THE VICE CHANCELLOR, JAWAHARLAL NEHRU UNIVERSITY(JNU), NEW DELHI DILLIP KUMAR NANDA VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	// // 0 //	
206	D-WP(C)/30425/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., Bhubaneswar VS ASMIT SORENG	CHITRA BHASAD DUTTA VS	// 0 //	
207	D-WP(C)/30426/2025	UNION OF INDIA VS SAIBANI PALAI	KAIBALYA PANDA VS	// 0 //	
208	D-WP(C)/30427/2025	SANTOSH KUMAR DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
209	D-WP(C)/30428/2025	GANESH BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
210	D-WP(C)/30429/2025	PRAFULLA KUMAR BARIK VS CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //	
211	D-WP(C)/30430/2025	HARAMANI BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
212	D-WP(C)/30431/2025	HEMASAGAR SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202500044
213	D-WP(C)/30433/2025	LEKURU SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202500046
214	D-WP(C)/30434/2025	SK. USHMAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //	
215	D-WP(C)/30436/2025	NIRAKAR KUMBHAR VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	

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216	D-WP(C)/30437/2025	HIRADHAR MAHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202500045
217	D-WP(C)/30438/2025	MADHU SAHANI VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
218	D-WP(C)/30439/2025	SURENDRA KUMAR JENA VS STATE OF ORISSA	KEDAR CHANDRA SARANGI VS	// 0 //	
219	D-WP(C)/30440/2025	DIBAKAR MAHANTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
220	D-WP(C)/30441/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
221	D-WP(C)/30442/2025	SABYASACHI PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
222	D-WP(C)/30445/2025	DR. DURGA CHARAN BISWAL VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
223	D-WP(C)/30446/2025	GOUTTAM PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
224	D-WP(C)/30448/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500099
225	D-WP(C)/30452/2025	JAYAPRAKASH PRUSTY VS STATE OF ODISHA	BISWA CHANDRA MOHANTY VS	// 0 //	
226	D-WP(C)/30453/2025	M. K. KASIVISWANADHAM AND SONS, BERHAMPUR VS STATE OF ODISHA	AKHAND KUMAR JENA VS	// 0 //	
227	D-WP(C)/30454/2025	PURNA CHANDRA NAYAK	AKHAND	//	

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		VS	VS	0	
		ODISHA INFORMATION COMMISSIONER, BBSR		//	
228	D-WP(C)/30458/2025	DILLIP KUMAR SAMANTARAY	AKHAND	//	
		VS	VS	0	
		ODISHA HUMAN RIGHTS COMMISSION, BBSR		//	
229	D-WP(C)/30459/2025	SUSHAMARANI SAMANTRAY	PRANGYANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/30460/2025	GOVINDRA CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
231	D-WP(C)/30461/2025	BALADEV NAIK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/30462/2025	SRIKANTA SAHU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/30463/2025	ARJUNA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
234	D-WP(C)/30464/2025	TUPAMANI KALU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/30465/2025	CHAITNYA BHOI	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/30466/2025	RUSHINATH BARAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
237	D-WP(C)/30467/2025	TARA RANJAN PATNAİK	RAJJEET ROY	//	AOR20220001462C202500091
		VS	VS	0	
		CANARA BANK LIMITED		//	
238	D-WP(C)/30468/2025	USHARANI PRADHAN	BHAGABAN BEHERA	//	
		VS	VS	0	

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239	D-WP(C)/30469/2025	STATE OF ODISHA MAHARAGHU MEHER @ MAHARAGU MEHER VS	KIRTAN DANG VS	// // 0	
240	D-WP(C)/30470/2025 WP(C)/21236/2025	STATE OF ODISHA ARJUN KUMAR SWAIN VS	SITIKANT MISHRA VS	// // 0	
241	D-WP(C)/30471/2025	STATE OF ODISHA BIGHNESWAR SAHU VS	MANORANJAN PADHI VS	// // 0	
242	D-WP(C)/30473/2025	STATE OF ORISSA DOLAMANI KALU VS	MANORANJAN PADHI VS	// // 0	
243	D-WP(C)/30474/2025	STATE OF ORISSA KUMUDA CH. SAHU VS	BISWAJIT MOHANTY VS	// // 0	
244	D-WP(C)/30476/2025	STATE OF ODISHA TRILOCHAN MUDULI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
245	D-WP(C)/30477/2025	STATE OF ODISHA BASANTI NAYAK VS	UMAKANTA MISHRA VS	// // 0	
246	D-WP(C)/30479/2025	STATE OF ODISHA MANJUSHREE DASH VS	PRONoy MOHANTY VS	// // 0	
247	D-WP(C)/30480/2025	ADDITIONAL COMMISSIONER, ADDL. REVISIONAL COURT NO. II, ODISHA, BBSR PRADEEP KUMAR SAHU VS	PRADEEP KUMAR DAS VS	// // 0	AOR20220001207C202500089
248	D-WP(C)/30481/2025	SECRETARY, SIKSHA VIKASH SAMITI PRIYANSHI SAHU VS	SEVATI SOREN VS	// // 0	AOR20220003775C202500001
249	D-WP(C)/30482/2025	STATE OF ODISHA M/S B.L. CONSTRUCTION, BBSR VS	SUBASH CHANDRA PANI VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/30483/2025	M/S SREI EQUIPMENT FINANCE LTD., JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
251	D-WP(C)/30484/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
252	D-WP(C)/30485/2025	M/S SREI EQUIPMENT FINANCE LTD., JAJPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
253	D-WP(C)/30486/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
254	D-WP(C)/30487/2025	M/S SREI EQUIPMENT FINANCE LTD., JAJPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
255	D-WP(C)/30488/2025	BIJAYA KUMAR DHADA @BIJAYA DHADA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
256	D-WP(C)/30491/2025	JOGESWAR NAYAK VS PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), VISHAKHAPATNAM	SIDHARTHA DAS VS	// 0 //	
257	D-WP(C)/30492/2025	UNION OF INDIA VS BUDHA GOUTAM DAS	BIBHUTI BHUSAN MISHRA VS	// 0 //	
258	D-WP(C)/30493/2025	SUMAN AGRAWALLA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
259	D-WP(C)/30494/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500079
260	D-WP(C)/30495/2025	TIKINA DEHURI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	AOR20250000149C202500021
261	D-WP(C)/30496/2025	NILAKANTHA DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500080

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/30498/2025	PULIN BIHARI KAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/30501/2025	M/S. GTL INFRASTRUCTURE LTD., KHORDA	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE EXECUTIVE ENGINEER (ELECT.), TPSODL, GANJAM		//	
264	D-WP(C)/30505/2025	NIRANJAN SWAIN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/30507/2025	RAMA CHANDRA PAL	BIRENDRA KU. MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER UCO BANK, KHURDA		//	
266	D-WP(C)/30509/2025	RABI NARAYAN DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/30511/2025	ASHOK KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/30512/2025	SAROJ KUMAR SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500081
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/30514/2025	DIBYA RANJAN BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/30515/2025	SUKADEV ROUT	GOPINATH PANDA	//	AOR20250000149C202500022
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/30516/2025	SANTANU KUMAR PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/30517/2025	MAMATA SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500082
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/30519/2025	STATE OF ODISHA URMILA BHUYAN VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/30520/2025	STATE OF ODISHA M/S NETA SECURITY SERVICES PVT. LTD., BBSR VS	SOUMYA RANJAN MOHANTY VS	// // 0	
275	D-WP(C)/30523/2025	STATE OF ODISHA KALPATARU MOHARANA VS	KUNAL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/30525/2025	STATE OF ODISHA SASMITA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
277	D-WP(C)/30526/2025	STATE OF ODISHA BASANT KUMAR CHOUDHURY VS	TAPAN MISHRA VS	// // 0	
278	D-WP(C)/30528/2025	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECTRICAL) CED, TPCODL, CUTTACK SONALI PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/30529/2025	STATE OF ODISHA JAGABANDHU BARAL VS	RANJIT MOHANTY VS	// // 0	
280	D-WP(C)/30531/2025	STATE OF ODISHA RAJANIKANTA PATEL VS	DEBADATTA MOHANTY VS	// // 0	
281	D-WP(C)/30532/2025	STATE OF ODISHA M/S BHARAT TRADING CO., CUTTACK VS	RAJESH RANJAN SAHOO VS	// // 0	
282	D-WP(C)/30533/2025	KOTAK MAHINDRA BANK, LINK ROAD BRANCH, CUTTACK SWARUP CHAKRAVARTY VS	SUBRAT MISRA VS	// // 0	
283	D-WP(C)/30535/2025	AUTHORISED OFFICER, ICICI BANK, BBSR FULABASA LAKRA VS	DIPTI MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/30536/2025	SATRUGHNA ROUT VS STATE OF ODISHA	NARESH CHANDRA JENA VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/30538/2025	PINKY ORAM VS STATE OF ODISHA	DIPTI MOHAPATRA VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/30540/2025	NATABAR MAHARANA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	AOR20220001616C202500083
287	D-WP(C)/30541/2025	PRAFULA NAIK VS STATE OF ODISHA	DIPTI MOHAPATRA VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/30542/2025	SADANANDA LAKRA@KALIA LAKRA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/30543/2025	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS STATE OF ODISHA	// 0 //	AOR20220001736C202500031
290	D-WP(C)/30545/2025	TIKESWAR MAHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/30547/2025	SHIBASIS TRIPATHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/30549/2025	PADMINI SAHU VS GOVERNMENT OF INDIA	AMIT PRASAD BOSE VS GOVERNMENT OF INDIA	// 0 //	
293	D-WP(C)/30550/2025	DINABANDHU BISOI VS SUPERINTENDENT, CGST, KORAPUT	DEBRAT SETHY VS SUPERINTENDENT, CGST, KORAPUT	// 0 //	
294	D-WP(C)/30551/2025	SRI SRI THAKUR ANUKUL CHANDRA SATSANG ASH VS STATE OF ORISSA	HRAMA KALANORE JENA VS STATE OF ORISSA	// 0 //	
295	D-WP(C)/30553/2025	BABULA BEHERA	LALITENDU BHUYAN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/30554/2025	MRUNMAYA ROUTRAY	LALITENDU BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/30555/2025	BINAY RANJAN SAHOO	LALITENDU BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/30556/2025	UTTAM KUMAR NAYAK	SAILESH NARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/30557/2025	RABINDRANATH NAIK	LALITENDU BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/30559/2025	TRIVAYA CHARANA JENA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		THE EXECUTIVE ENGINEER, TPCODL, NIMAPARA, PURI		//	
301	D-WP(C)/30560/2025	SANGRAMKESHARI GOUDA @ SANGRAMKESARI	BINODA RANJAN DAS	//	
		VS	VS	0	
		SUPERINTENDENT GST AND CX, RAYAGADA CIRCLE, RAYAGADA		//	
302	D-WP(C)/30561/2025	LINGARAJ SARANGI	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/30562/2025	RAMAHARI BEHERA	SARBESWAR PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/30563/2025	BHIKARI BALABANTRAY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/30566/2025	JASMIN DALAI	MANORANJAN PADHY	//	AOD20220003086C202500118
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/30567/2025	BYOMAKESH ROUT	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500085
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/30568/2025	STATE OF ODISHA BABUN KUMAR NAYAK VS	SUSANTA KUMAR LENKA VS	// // ()	
308	D-WP(C)/30569/2025	STATE OF ODISHA MANAS RANJAN DASH VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500084
309	D-WP(C)/30572/2025	STATE OF ODISHA SAMBHU PRASAD PATRA VS	SASWATI MOHAPATRA VS	// // ()	
310	D-WP(C)/30573/2025	STATE OF ODISHA M/S CEETA INDUSTRIES (P) LTD., BALASORE VS	KSHIROD KUMAR SAHOO VS	// // ()	
311	D-WP(C)/30575/2025	THE REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK ROHIT KUMAR KHATUA VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500098
312	D-WP(C)/30577/2025	STATE OF ODISHA M/S CEETA INDUSTRIES (P) LTD., BALASORE VS	KSHIROD KUMAR SAHOO VS	// // ()	
313	D-WP(C)/30578/2025	THE REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK SATYA RANJAN MOHANTA VS	RABI NARAYAN MISHRA VS	// // ()	
314	D-WP(C)/30579/2025	STATE OF ODISHA CHINMAYA MOHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()	
315	D-WP(C)/30580/2025	STATE OF ODISHA SANJAYA KUMAR RATH VS	PRASANTA KUMAR NANDA VS	// // ()	
316	D-WP(C)/30581/2025	STATE OF ODISHA SWAPNA SIO VS	PRASANTA KUMAR NANDA VS	// // ()	
317	D-WP(C)/30582/2025	STATE OF ODISHA GANDHRAB SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/30587/2025	DIVINE CONSTRUCTION VS STATE OF ODISHA	Sidhant Dwibedi VS	// () //	AOR20220001213C202500037
319	D-WP(C)/30589/2025	SANTOSH KUMAR PUSTY VS STATE OF ODISHA	Sai Sagar Mohapatra VS	// () //	AOD20250000928C202500010
320	D-WPCRL/22997/2025	BIBEK RANJAN PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	/ /0 () //	
321	D-ABLAPL/22921/2025	JAYAPRAKASH G VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 () //	AOD20240000581C202500105
322	D-ABLAPL/22922/2025	VIPIN PV VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 () //	AOD20240000581C202500104
323	D-ABLAPL/22930/2025	SATYANARAYAN MAHAPATRA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BHARATPUR PS /706 /2024 () //	
324	D-ABLAPL/22934/2025	SURAJ PANDA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	/ /0 () //	
325	D-ABLAPL/22935/2025	SMRUTI RANJAN SENAPATI VS STATE OF ODISHA	SAMARESH PATTNAIK VS	PARADEEP /158 /2025 () //	
326	D-ABLAPL/22937/2025	PRAN SINGH KANWAR @ PRAN SINGH VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALIMI /146 /2025 () //	
327	D-ABLAPL/22939/2025	TAPAN @ DURYADHAN DAS VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	NIALI /85 /2025 () //	
328	D-ABLAPL/22942/2025	HASIB KHAN @ MD. HASSIB KHAN VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	PLANTSITE /522 /2025 () //	
329	D-ABLAPL/22943/2025	ASHOK KUMAR PATEL @ ASHOK	AJAYA KUMAR ROUT	BALIMI /146 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/22944/2025	AMOSH KHARA	DIPTI RANJAN BHOKTA	POTTANGI /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/22947/2025	BANDANA MOHANTY	SANJIT MISHRA	CAPITAL P.S. /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/22955/2025	RASHMITA PATTANAYAK	SAMBIT KUMAR PATRI	MANGALA BAG /234 /2025	AOR20240001079C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/22957/2025	DILLIP KUMAR BHOI	KISHORE CHANDRA PRADHAN	CHANDABALI /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/22958/2025	AMARA MALIKA	SUBHALATA PRIYADARSINI	BEGUNIAPADA /256 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/22960/2025	BABUNA @ SAMIR BHOI	SK. ZAFARULLA	PAHALA /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/22962/2025	NIRANJAN SAHU	PANCHANAN PANIGRAHI	CHHENDIPADA /459 /2024	AOD20250000009C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/22966/2025	MD. EKRAM	SATYA RANJAN MULIA	BARANGA /281 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/22967/2025	RAJANI PADHAN	RAJKISHORE SWAIN	JHARSUGUDA SADAR /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/22968/2025	RAMESH CHANDRA PRADHAN @ RAMESH PRADHAN	NYANANANDA PANDA	BHAWANIPATNA TOWN /252 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/22970/2025	RAJESH KUMAR BURUDA	ABHAS MOHANTY	MATHILI /156 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22973/2025	STATE OF ODISHA LOKANATH BEHERA @ MANASH BEHERA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /194 /2025 ()	
342	D-ABLAPL/22976/2025	STATE OF ODISHA RAKESH KUMAR SETHY VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 ()	
343	D-ABLAPL/22978/2025	STATE OF ODISHA SANJAYA KUMAR ROUT VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 ()	
344	D-ABLAPL/22979/2025	STATE OF ODISHA MUSTAK KHAN VS	ANITA SAHOO VS	// BALASORE SADAR /191 /2025 ()	
345	D-ABLAPL/22980/2025	STATE OF ODISHA ARVIND SINGH ARORA @ ARABINDA SINGH VS	AJAYA KUMAR ROUT VS	// BALIMI /146 /2025 ()	
346	D-ABLAPL/22983/2025	STATE OF ODISHA AMIT KUMAR BOHIDAR VS	DEBASIS SARANGI VS	// ASKA /269 /2025 ()	
347	D-ABLAPL/22991/2025	STATE OF ODISHA KISHOR CH. SAHU VS	PRADEEP KUMAR PANDA VS	// ANGUL TOWN /103 /2009 ()	
348	D-ABLAPL/22992/2025	STATE OF ODISHA BASANTI BEHERA VS	ACHYUTANANDA PATTANAIK VS	// JANKIA P.S. /259 /2025 ()	
349	D-ABLAPL/22993/2025	STATE OF ODISHA SUNIL BARIK VS	BISWAJIT PASAYAT VS	// CUTTACK SADAR /558 /2025 ()	
350	D-ABLAPL/22995/2025	STATE OF ODISHA SISHIR KUMAR JENA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /245 /2025 ()	
351	D-ABLAPL/23000/2025	STATE OF ODISHA RAHIM KHAN @ SK. RAHIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /444 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/23010/2025	ABDUL FARID KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	HINDOL /207 /2025 () //	
353	D-ABLAPL/23011/2025	ABHI SAHOO @ ABHAYA KUMAR SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL SADAR PS /400 /2025 () //	
354	D-ABLAPL/23014/2025	AMULYA MAHARANA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHAMA /109 /2024 () //	AOR20220002454C202500099
355	D-ABLAPL/23015/2025	SAHID SAHA @ GEDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //	
356	D-ABLAPL/23016/2025	SMRUTI REKHA GIRI VS STATE OF ODISHA (EOW)	BISMAY RAY VS	EOW,BHUBANESWAR /9 /2024 () //	
357	D-ABLAPL/23021/2025	MANI MOHARANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //	
358	D-ABLAPL/23023/2025	BRUNDABAN SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /94 /2025 () //	
359	D-ABLAPL/23027/2025	SATYAJIT MALIK @ SATYABRATA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /289 /2025 () //	
360	D-ABLAPL/23028/2025	NARENDRA KUMAR BHADRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAJPUR SADAR /247 /2025 () //	
361	D-ABLAPL/23032/2025	SIBARAM SAHU VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	/ /0 () //	
362	D-ABLAPL/23033/2025	ABHINAV SHAW VS STATE OF ODISHA	ABHISHEK DASH VS	BARIPADA TOWN /412 /2025 () //	AOD20240000186C202500008
363	D-ABLAPL/23037/2025	BABU BEHERA @ DURGA CHARAN BEHERA	AMLAN SHAKTI PAUL	BANKI /254 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/23048/2025	STATE OF ODISHA GIRIDHARI BAGARTY	RAMAKANTA MISHRA	PUINTALA /51 /2025	AOR20220004226C202500016
		VS	VS	()	
365	D-ABLAPL/23049/2025	STATE OF ODISHA GANESH SAHOO	PARTHA SARATHI DAS	KEONJHAR TOWN /161 /2024	AOD20240000364C202500123
		VS	VS	()	
366	D-ABLAPL/23051/2025	STATE OF ODISHA NRUSINGHA PRADHAN	BIJAY KUMAR BEHERA	KHURDA PS /265 /2025	AOR20220001736C202500030
		VS	VS	()	
367	D-ABLAPL/23053/2025	STATE OF ODISHA SUSHANTA SAHOO @ SUSANTA SAHOO	SIBA PRASAD PATRA	BADACHANA /248 /2025	
		VS	VS	()	
368	D-ABLAPL/23055/2025	STATE OF ODISHA AMULYA NAIK	BIRAJA PRASAD NANDA	RENGALI DAM SITE /118 /2025	
		VS	VS	()	
369	D-ABLAPL/23056/2025	STATE OF ODISHA SAKINA BIBI	PRAVASH CHANDRA JENA	BHOGRAI /52 /2019	
		VS	VS	()	
370	D-ABLAPL/23061/2025	STATE OF ODISHA MURALIDHAR MISHRA	BHABANI SANKAR MISHRA	JAJPUR TOWN /336 /2025	
		VS	VS	()	
371	D-ABLAPL/23068/2025	STATE OF ODISHA ANANDA NAG	KAMALAKANTA MOHANTA	S.P.(CID-CRL),CUTTACK /5 /2025	
		VS	VS	()	
372	D-ABLAPL/23069/2025	STATE OF ODISHA (EOW) SAROJ PAIK @ SAROJ PAIKRAY	KAMALAKANTA MOHANTA	S.P.(CID-CRL),CUTTACK /5 /2025	
		VS	VS	()	
373	D-ABLAPL/23071/2025	STATE OF ODISHA (EOW) GOBINDA NAG	KAMALAKANTA MOHANTA	S.P.(CID-CRL),CUTTACK /5 /2025	
		VS	VS	()	
374	D-ABLAPL/23072/2025	STATE OF ODISHA SANJUKTA NAG	KAMALAKANTA MOHANTA	S.P.(CID-CRL),CUTTACK /5 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/07/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
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		STATE OF ODISHA (EOW)			
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# ORISSA HIGH COURT

MISC CASES FILED on :29/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/54/2023 ARBP/54/2023	PRASANTA KUMAR SAHOO MP	BIBEKANANDA BHUYAN	18/2025
2	D-ARBP/53/2023 ARBP/53/2023	JYOSTNA RANI SAHOO MP	BIBEKANANDA BHUYAN	19/2025
3	D-WPCRL/22997/2025 WPCRL/ /	BIBEK RANJAN PRADHAN MP	JANMEJAYA KATIKIA	26/2025
4	D-CRLLP/23066/2025 CRLLP/ /	ANNAPURNA BEHERA MP	TUSAR KUMAR MISHRA	48/2025
5	D-CRP/30586/2025 CRP/ /	CHARAN PAHAN MP	LALATENDU SAMANTARAY	55/2025
6	D-TRPCRL/22987/2025 TRPCRL/ /	AMARCHAND SAHU MP	SUDEEP KUMAR SARANGI	70/2025
7	D-MSA/24204/2025 MSA/ /	SASMITA DHAL MP	DEVASHIS PANDA	100/2025
8	D-MSA/24210/2025 MSA/ /	DEEPAK KUMAR TRIPATHY MP	DEVASHIS PANDA	101/2025
9	D-MSA/24219/2025 MSA/ /	ASHOK KUMAR ROUT MP	DEVASHIS PANDA	102/2025
10	D-JCRLA/27511/2024 JCRLA/150/2024	BULU@GUDU DAS MP	SANJAYA NARAYAN SAHOO, SANJIB KUMAR BHANJADEO, RATI RA	171/2025
11	D-JCRLA/89/2023 JCRLA/89/2023	DEEPAK RAM MP	MR. AKHAYA KUMAR BEURA	172/2025
12	D-CRLMP/12581/2025 CRLMP/522/2025	BIKRAM KESHARI RATH MP	SIDDHARTH PRASAD MISHRA	173/2025
13	D-JCRLA/89/2023 JCRLA/89/2023	DEEPAK RAM MP	MR. AKHAYA KUMAR BEURA	173/2025
14	D-SA/184/1996 SA/184/1996	GOLOKH MP	BHABANI SHANKAR RAYAGURU	236/2025
15	D-TRP(C)/30443/2025 TRP(C)/ /	S. PRIYANKA PRUSTY@CH. PRIYANKA N MP	SHAKHI BHUSAN JENA	259/2025
16	D-CONTC/2852/2019 CONTC/2852/2019	SURYA NARAYAN TRIPATHY MP	M/S.MANAS PATI,P.DAS,S.S.PATI,B.PANDA	268/2025
17	D-RVWPET/30558/2025 RVWPET/ /	WAHIDA KHATUN MP	AMIT PRASAD BOSE	285/2025
18	D-RPFAM/30408/2025 RPFAM/ /	SABIRA KUMAR SETHI @ SABIR MP	GOPINATH MISHRA	327/2025
19	D-RPFAM/246/2023 RPFAM/246/2023	AJAYA SATPATHY MP	MANAS KUMAR CHAND	328/2025
20	D-CMAPL/494/2023 CMAPL/494/2023	THE MANAGEMENT,M/S.SHRIRAM FINANCIALS MP	DEBENDRA KUMAR NAYAK, BINAYA BHUSAN ROURTRAY, PRABIR	380/2025
21	D-CMAPL/30372/2025 CMAPL/ /	PRADOSH KUMAR MOHAPATRA MP	ANUPAM RATH	381/2025
22	D-CMAPL/30373/2025 CMAPL/ /	SOURYA PRAKASH MOHAPATRA MP	ANUPAM RATH	382/2025
23	D-CMAPL/30374/2025 CMAPL/ /	SWARNALATA MOHAPATRA MP	ANUPAM RATH	383/2025
24	D-CMAPL/28325/2025 CMAPL/ /	RIDDN KARAN TIBAREWAL MP	ADV.	384/2025
25	D-CMAPL/30449/2025 CMAPL/ /	SATYANARAYAN HANSDAH MP	ADV.	385/2025
26	D-CMAPL/30490/2025	PRASANNA KUMAR PANIGRAHI	ADV.	

27	CMAPL/ / D-CMAPL/30490/2025	MP PRASANNA KUMAR PANIGRAHI	ADV.	386/2025
28	CMAPL/ / D-CRLREV/18638/2025	MP BISHNU CHARAN SAMAL	PRAMOD KUMAR LENKA	387/2025
29	D-CRLREV/20307/2025 CRLREV/381/2025	MP MADAN MOHAN BISWAL	HIMANSHU SEKHAR MISHRA	671/2025
30	D-CRLREV/23024/2025 CRLREV/ /	MP SUSHANTA@SUSANTA KUMAR ROUT	BIKRAM KESHARI BAL	672/2025
31	D-CRLREV/23025/2025 CRLREV/ /	MP BISIKESAN SAHU	NIRANJAN LENKA	673/2025
32	D-CRLREV/23025/2025 CRLREV/ /	MP BISIKESAN SAHU	NIRANJAN LENKA	674/2025
33	D-CRLREV/23024/2025 CRLREV/ /	MP SUSHANTA@SUSANTA KUMAR ROUT	BIKRAM KESHARI BAL	675/2025
34	D-CRLREV/23025/2025 CRLREV/ /	MP BISIKESAN SAHU	NIRANJAN LENKA	676/2025
35	D-CRLREV/23024/2025 CRLREV/ /	MP SUSHANTA@SUSANTA KUMAR ROUT	BIKRAM KESHARI BAL	677/2025
36	D-CRLREV/23026/2025 CRLREV/ /	MP BUDHADEV PODH	SIDHANT KUMAR JENA	678/2025
37	D-CRLREV/20560/2025 CRLREV/ /	MP PARAMANANDA BAL	JAJATI KESHARI KHUNTIA	679/2025
38	D-CRLREV/22438/2025 CRLREV/ /	MP M/S NR GREENWOOD CONSTRUCTION PV	BIBHU PRASAD DAS	680/2025
39	D-CRLREV/22433/2025 CRLREV/ /	MP M/S NR GREENWOOD CONSTRUCTION PV	BIBHU PRASAD DAS	681/2025
40	D-CRLREV/23063/2025 CRLREV/ /	MP KABITA HOTA	PRAVASH CHANDRA JENA	683/2025
41	D-CRLREV/23046/2025 CRLREV/ /	MP HARISH CHANDRA DAS	KUMAR PRAJWAL	684/2025
42	D-FAO/30378/2025 FAO/ /	MP THE MANAGER M/S. NEW INDIA ASSURANCE	GOPIKANDRAN MATHANPALLE, CUTTACK	685/2025
43	D-CRLREV/23063/2025 CRLREV/ /	MP KABITA HOTA	PRAVASH CHANDRA JENA	686/2025
44	D-FAO/25925/2025 FAO/303/2025	MP MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE	GOPIKANDRAN MATHANPALLE, BBSR	686/2025
45	D-FAO/30424/2025 FAO/ /	MP M/S. MAGMA HDI GENERAL INSURANCE	CORUJAN KANADIA	687/2025
46	D-FAO/474/2020 FAO/474/2020	MP UNION OF INDIA	SIDHARTH SANKAR MOHAPATRA	688/2025
47	D-FAO/30475/2025 FAO/ /	MP SATYANARAYAN PARIDA	ALOK KUMAR DAS	689/2025
48	D-FAO/55/2021 FAO/55/2021	MP PANKAJ KUMAR NAYAK		690/2025
49	D-FAO/57/2021 FAO/57/2021	MP D.SUJATA RAO		691/2025
50	D-FAO/30565/2025 FAO/ /	MP CHITTARANJAN DAS	KUNAL KUMAR SWAIN	692/2025
51	D-FAO/30574/2025 FAO/ /	MP PRAJNA PARIDA	KUNAL KUMAR SWAIN	693/2025
52	D-BLAPL/11404/2025 BLAPL/4176/2025	MP PRITIMAN DEY	SOUBHAGYA SUNDAR DAS	694/2025
53	D-RSA/36/2010 RSA/36/2010	MP KANDHA GOUDA	M/S.PRASANNA KU.MISHRA	809/2025
54	D-RSA/455/2023 RSA/455/2023	MP BASANTRAM NAYAK	RAMDAS ACHARY	1062/2025
55	D-RSA/455/2023 RSA/455/2023	MP BASANTRAM NAYAK	RAMDAS ACHARY	1063/2025
56	D-RSA/30409/2025 RSA/ /	MP NABAGHANA SAHOO	GOPINATH MISHRA	1064/2025
57	D-RSA/30435/2025 RSA/ /	MP SASMITA MOHANTY	SAIBRATA RATH	1065/2025
		MP		1066/2025

58	D-RSA/30444/2025 RSA/ /	BHAWANI SHANKAR DASH MP	UMA CHARAN MISHRA	1067/2025
59	D-RSA/29841/2025 RSA/377/2025	NABA KUMAR SHAW MP	MANAS RANJAN BAUG	1068/2025
60	D-RSA/27032/2025 RSA/ /	SMITARANI SAHOO MP	GYANA RANJAN MAHAPATRA	1069/2025
61	D-RSA/32/2008 RSA/32/2008	MADHUSUDAN DAS MP	M/S.B.H.MOHANTY	1070/2025
62	D-RSA/130/2011 RSA/130/2011	RAMA CH.OJHA MP	M/S.B.H.MOHANTY	1071/2025
63	D-RSA/130/2011 RSA/130/2011	RAMA CH.OJHA MP	M/S.B.H.MOHANTY	1072/2025
64	D-RSA/130/2011 RSA/130/2011	RAMA CH.OJHA MP	M/S.B.H.MOHANTY	1073/2025
65	D-CMP/30399/2025 CMP/ /	MIRZA NAZIA FARHEEN @ M. NAZIA FARHEEN MP	HEENDEV MISHRA	1140/2025
66	D-CMP/1236/2019 CMP/1236/2019	BHAGABAN CHANDRA NAYAK MP	BISWAJIT MOHAPATRA	1141/2025
67	D-CMP/851/2023 CMP/851/2023	SUVENDRA MOHANTY MP	HRUDANANDA MOHAPATRA	1142/2025
68	D-CMP/30407/2025 CMP/ /	GEETA DEVI AGRAWAL MP	AJIT KUMAR PANDA	1143/2025
69	D-CMP/24726/2025 CMP/915/2025	LADI NARAYANA MURTY @ L.N.MURTY MP	GOPINATH MISHRA	1144/2025
70	D-CMP/30420/2025 CMP/ /	RAJESH MOHANTY CONSTRUCTION PVT. LTD. MP	SITKIRORDDIAKAR RAO(SR. ADV.)	1145/2025
71	D-CMP/30420/2025 CMP/ /	RAJESH MOHANTY CONSTRUCTION PVT. LTD. MP	SITKIRORDDIAKAR RAO(SR. ADV.)	1146/2025
72	D-CMP/30478/2025 CMP/ /	RAMA CHANDRA BARAL MP	AJIT KUMAR TRIPATHY	1147/2025
73	D-CMP/30489/2025 CMP/ /	JAGABANDHU BAN MP	BUDHIRAM DAS	1148/2025
74	D-CMP/30522/2025 CMP/ /	SUNIL KUMAR MEHER MP	DHANANJAYA MUND	1149/2025
75	D-CMP/21191/2025 CMP/1088/2025	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	1150/2025
76	D-CMP/30539/2025 CMP/ /	JAYANTI BEHERA MP	AKSHAYA KUMAR SAHOO	1151/2025
77	D-CMP/30544/2025 CMP/ /	PUSPARANI PRADHAN MP	AKSHAYA KUMAR SAHOO	1152/2025
78	D-CMP/30546/2025 CMP/ /	MANAS KUMAR PARIDA MP	PRAJNA SARITA MOHANTY	1153/2025
79	D-CMP/16959/2025 CMP/808/2025	ANOOPAM KUMAR PATRA @ ANUPAM PATRA MP	SURAV SUMAN BHUYAN	1154/2025
80	D-CMP/30571/2025 CMP/ /	MANAS RANJAN PARIDA MP	PRATIK DASH	1155/2025
81	D-CMP/30584/2025 CMP/ /	SUDARSAN BARIK MP	AMITAV TRIPATHY	1156/2025
82	D-CMP/30259/2025 CMP/ /	JEMAMANI MOHAPATRA MP	MANOJ KUMAR PANDA	1157/2025
83	D-CMP/30588/2025 CMP/ /	SUSHIL KUMAR SAHA @ SUSIL KUMAR SAHA MP	MAHAJIBAN PRADHAN	1158/2025
84	D-ABLAPL/22488/2025 ABLAPL/8888/2025	CHINMAYA PADIHARI MP	BISWAJIT NAYAK	1419/2025
85	D-ABLAPL/3676/2022 ABLAPL/3676/2022	PRAMOD KUMAR NAYAK MP		1420/2025
86	D-ABLAPL/20477/2025 ABLAPL/8124/2025	SEKH RAJAN MP	BICHITRA NARAYANA SATAPATHY	1421/2025
87	D-ABLAPL/11188/2025 ABLAPL/4354/2025	MUNA MALIK @ MUNNA MALIK MP	BIKRAM SENAPATI	1422/2025
88	D-ABLAPL/17693/2025 ABLAPL/7039/2025	RANJAN BHOKTA MP		1423/2025
89	D-MACA/30386/2025	PRASANTA KUMAR MALLA	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		1942/2025
90	D-MACA/30267/2025	SEETA RAJ	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1943/2025
91	D-MACA/23337/2025	MANAGER( LEGAL), M/S. ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		1944/2025
92	D-MACA/23694/2025	L.M., M/S. ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		1945/2025
93	D-MACA/23332/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		1946/2025
94	D-MACA/1042/2017	ASIT PUSPALAK	M/S TRILOCHAN DASH	
	MACA/1042/2017	MP		1947/2025
95	D-MACA/28858/2025	TAPAS KUMAR MOHANTY	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1948/2025
96	D-MACA/28886/2025	BHANUMATI MOHANTY	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1949/2025
97	D-MACA/28893/2025	SUSANTA PANDA	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1950/2025
98	D-MACA/30457/2025	SANKARSAN BHOI @ BHUE	JAGABANDHU SAHU	
	MACA/ /	MP		1951/2025
99	D-MACA/30457/2025	SANKARSAN BHOI @ BHUE	JAGABANDHU SAHU	
	MACA/ /	MP		1952/2025
100	D-MACA/28858/2025	TAPAS KUMAR MOHANTY	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1953/2025
101	D-MACA/28864/2025	DHRUBA CHARAN PANDA	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1954/2025
102	D-MACA/28864/2025	DHRUBA CHARAN PANDA	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1955/2025
103	D-MACA/30527/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	SUREMBALA PATI	
	MACA/ /	MP		1956/2025
104	D-MACA/30534/2025	D.M., BALASORE DIVISION ORIENTAL INSURANCE CO. LTD., BALASORE		
	MACA/ /	MP		1957/2025
105	D-MACA/26101/2025	M/S. ORIENTAL INSURANCE CO. LTD., KHURDA	KUMAR NATH	
	MACA/ /	MP		1958/2025
106	D-CRLMC/414/2021	PRAVASH CHANDRA PRADHAN	U.C.MISHRA	
	CRLMC/414/2021	MP		2025/2025
107	D-CRLMC/18379/2025	ABHILASH MANDAL		
	CRLMC/2211/2025	MP		2026/2025
108	D-CRLMC/22928/2025	BHAGABANA BAITHARU	BRAJA KISHOR PANDA	
	CRLMC/ /	MP		2027/2025
109	D-CRLMC/22931/2025	DEBENDRA NAIK@DEBENDRA KUMAR NAIK	KAKANTA BARIK	
	CRLMC/ /	MP		2028/2025
110	D-CRLMC/12603/2025	SANJAY KUMAR BEHERA		
	CRLMC/1703/2025	MP		2029/2025
111	D-CRLMC/22948/2025	PRAMILA SATAPATHY	ABHINANDAN PRADHAN	
	CRLMC/ /	MP		2030/2025
112	D-CRLMC/22977/2025	JAYADAS KHORA	ANUBHAV MOHARANA	
	CRLMC/ /	MP		2031/2025
113	D-CRLMC/22975/2025	NAMITA NAYAK @ NAMITA KUMARI ROY	DEEPA KUMAR PATTANAYAK	
	CRLMC/ /	MP		2032/2025
114	D-CRLMC/22988/2025	KUMUDA BHUJABALA	DEEPAK RANJAN PARIDA	
	CRLMC/ /	MP		2033/2025
115	D-CRLMC/22990/2025	PRAKASH KUMAR BAL @ PAPU	ADHIRAJ MOHANTY	
	CRLMC/ /	MP		2034/2025
116	D-CRLMC/22994/2025	OMM PRAKASH NAYAK	JAYAKRISHNA MOHAPATRA	
	CRLMC/ /	MP		2035/2025
117	D-CRLMC/23007/2025	REBA @ REBATI MAJHI	DEBASISH SAMAL	
	CRLMC/ /	MP		2036/2025
118	D-CRLMC/23007/2025	REBA @ REBATI MAJHI	DEBASISH SAMAL	
	CRLMC/ /	MP		2037/2025
119	D-CRLMC/23036/2025	ANSUMAN DAS	SARATHI JYOTI	
	CRLMC/ /	MP		2038/2025
120	D-CRLMC/23038/2025	BRAHMANANDA PRADHAN	JAJATI KESHARI KHUNTIA	
	CRLMC/ /	MP		2039/2025

121	D-CRLMC/23036/2025 CRLMC/ /	ANSUMAN DAS MP	SARATHI JYOTI	2040/2025
122	D-CRLMC/23039/2025 CRLMC/ /	MANISH BANSAL MP	HARIPAD MOHANTY	2041/2025
123	D-CRLMC/23041/2025 CRLMC/ /	SIDHARTH SANKAR MOHAPATRA MP	DILLIP KUMAR MOHANTY	2042/2025
124	D-CRLMC/23002/2024 CRLMC/2935/2024	SUBASH CHANDRA DAS MP		2043/2025
125	D-CRLMC/2965/2023 CRLMC/2965/2023	BAPI DAS MP		2044/2025
126	D-CRLMC/23050/2025 CRLMC/ /	BIJAYALAXMI DASH MP	SOMA PATNAIK	2045/2025
127	D-CRLMC/23067/2025 CRLMC/ /	JYOTI SHANKAR PANDA @ JYOTISANKAR PANDA MP	BIJAYALAXMI NANDAN DAS	2046/2025
128	D-CRLA/393/2019 CRLA/393/2019	BAILOCHAN MOHANTA@GULTU MP	M/S.BIJAYA KUMAR BEHERA(1), PRABODHA KU.DASH	2062/2025
129	D-CRLA/1627/2025 CRLA/81/2025	VULLAGULLA CHIRANJEEVI MP	DUSHMANTA SAHOO	2063/2025
130	D-CRLA/1627/2025 CRLA/81/2025	VULLAGULLA CHIRANJEEVI MP	DUSHMANTA SAHOO	2064/2025
131	D-CRLA/22964/2025 CRLA/ /	PANKAJ CHOUDHURY MP	SUBODH KUMAR MOHANTY	2065/2025
132	D-CRLA/22964/2025 CRLA/ /	PANKAJ CHOUDHURY MP	SUBODH KUMAR MOHANTY	2066/2025
133	D-CRLA/553/2023 CRLA/553/2023	CHHOTU@SK.JAMIR MP	AMULYA RATNA PANDA	2067/2025
134	D-CRLA/39433/2024 CRLA/12/2025	AMIT NAIK MP	MANAS KUMAR CHAND	2068/2025
135	D-CRLA/363/2022 CRLA/363/2022	BAUAN MUNDA@BABANA@BABYUNA BBAUAN MP	MANAS KUMAR CHAND	2069/2025
136	D-CRLA/23001/2025 CRLA/ /	RAKESH @ RAJKISHORE MALLICK MP	DEEPAK KUMAR SAHOO	2070/2025
137	D-CRLA/23001/2025 CRLA/ /	RAKESH @ RAJKISHORE MALLICK MP	DEEPAK KUMAR SAHOO	2071/2025
138	D-CRLA/23001/2025 CRLA/ /	RAKESH @ RAJKISHORE MALLICK MP	DEEPAK KUMAR SAHOO	2072/2025
139	D-CRLA/10223/2024 CRLA/361/2024	SANKARSANA DEHURY MP	PRASANT KUMAR SAHOO	2073/2025
140	D-CRLA/23064/2025 CRLA/ /	HARISANKAR BEHERDALEI MP	SIDHARTHA DAS	2074/2025
141	D-CRLA/23064/2025 CRLA/ /	HARISANKAR BEHERDALEI MP	SIDHARTHA DAS	2075/2025
142	D-CRLA/23064/2025 CRLA/ /	HARISANKAR BEHERDALEI MP	SIDHARTHA DAS	2076/2025
143	D-WA/28690/2025 WA/ /	CENTRAL UNIVERSITY OF ODISHA, KORAPUT MP	ADARSH KRISHNA NAYAK, (C.G.C.)	3359/2025
144	D-WA/30432/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3360/2025
145	D-WA/30432/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3361/2025
146	D-WA/46671/2024 WA/3021/2024	SASMITA SAHOO MP	SUVASHISH PATTANAIAK	3362/2025
147	D-WA/30450/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3363/2025
148	D-WA/30450/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3364/2025
149	D-WA/30450/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3365/2025
150	D-WA/30451/2025 WA/ /	SANJEEB KUMAR KAR MP	MANAS RANJAN BAUG	3366/2025
151	D-WA/30455/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3367/2025
152	D-WA/30455/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	

	WA/ /	MP		3368/2025
153	D-WA/30455/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3369/2025
154	D-WA/30530/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3370/2025
155	D-WA/30530/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3371/2025
156	D-WA/30530/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3372/2025
157	D-WA/30552/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3373/2025
158	D-WA/30552/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3374/2025
159	D-WA/30552/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3375/2025
160	D-WA/30576/2025	REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,ODISHA		3376/2025
	WA/ /	MP		
161	D-WA/30576/2025	REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,ODISHA		3377/2025
	WA/ /	MP		
162	D-WP(C)/30371/2025	PRAFULLA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/21189/2025	MP		12731/2025
163	D-WP(C)/30375/2025	DEOLAL PANDEY	KEDAR KUMAR DASH	
	WP(C)/ /	MP		12732/2025
164	D-WP(C)/27691/2025	PRADIP KUMAR PARIDA	NIRANJAN LENKA	
	WP(C)/ /	MP		12733/2025
165	D-WP(C)/30377/2025	BIJAYA KUMAR JENA	AMIYA KUMAR MOHANTY	
	WP(C)/21197/2025	MP		12734/2025
166	D-WP(C)/30366/2025	SIDHARTHA SANKAR DAS	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		12735/2025
167	D-WP(C)/30380/2025	DR. GOURI SANKAR BAL	RAMAKRISHNA BISOI	
	WP(C)/ /	MP		12736/2025
168	D-WP(C)/30382/2025	G. BIJAYALAKSHMI CHOUDHURY	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		12737/2025
169	D-WP(C)/30385/2025	PURNIMA BAG	DINESH PANDA	
	WP(C)/ /	MP		12738/2025
170	D-WP(C)/30391/2025	SARTHAK RANJAN BEHERA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		12739/2025
171	D-WP(C)/30392/2025	TRILOCHAN DASH	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		12740/2025
172	D-WP(C)/30393/2025	UMASANKAR GOUDA	SANGRAM JENA	
	WP(C)/21204/2025	MP		12741/2025
173	D-WP(C)/30397/2025	HIMANSHU SEKHAR PANDA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		12742/2025
174	D-WP(C)/36733/2022	DR. MALAYA RANJAN PATI	PRAFULLA KUMAR RATH	
	WP(C)/36733/2022	MP		12743/2025
175	D-WP(C)/30398/2025	KISHORE CHANDRA DAS	JAYADEV MISHRA	
	WP(C)/ /	MP		12744/2025
176	D-WP(C)/51914/2024	RAMAKANTA MOHAPATRA	JAYANT KUMAR RATH	
	WP(C)/32005/2024	MP		12745/2025
177	D-WP(C)/30402/2025	PRAMODINI DASH	HEMANTA KUMAR MOHANTA	
	WP(C)/21186/2025	MP		12746/2025
178	D-WP(C)/24408/2025	DR. BAMAKANTA GARNAIK		12747/2025
	WP(C)/19481/2025	MP		
179	D-WP(C)/30403/2025	AJAYA KUMAR JENA, HAVILDAR (ARMED)	STRUGHNA DASH (A)	
	WP(C)/ /	MP		12748/2025
180	D-WP(C)/17522/2025	SOURAV SEKHAR BEHERA		12749/2025
	WP(C)/12737/2025	MP		
181	D-WP(C)/15451/2019	SOUBHAGYA KUMAR JENA	M/S.ARCHANA MAHANTY	
	WP(C)/15451/2019	MP		12750/2025
182	D-WP(C)/30414/2025	PRAFULLA DALEI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/21194/2025	MP		12751/2025
183	D-WP(C)/12092/2023	D.V.NAGESWARA RAO	SWAPNA KUMAR OJHA	
	WP(C)/12092/2023	MP		12752/2025

184	D-WP(C)/30416/2025 WP(C)/ /	M/S MK-OPL-JV, SAMBALPUR MP	JITAMANYU SAHOO	12753/2025
185	D-WP(C)/30417/2025 WP(C)/ /	LAXMAN KUMAR SARANGI MP	NIHAL RATH	12754/2025
186	D-WP(C)/9487/2025 WP(C)/7018/2025	RAJIBLOCHAN PATRA MP	SAMEER KUMAR DAS	12755/2025
187	D-WP(C)/30429/2025 WP(C)/ /	PRAFULLA KUMAR BARIK MP	ANJAN KUMAR BISWAL	12756/2025
188	D-WP(C)/30434/2025 WP(C)/ /	SK. USHMAN MP	BISWA CHANDAN MOHANTY	12757/2025
189	D-WP(C)/30436/2025 WP(C)/ /	NIRAKAR KUMBHAR MP	GYANA RANJAN MAHAPATRA	12758/2025
190	D-WP(C)/30438/2025 WP(C)/ /	MADHU SAHANI MP	KALPATARU KHUNTIA	12759/2025
191	D-WP(C)/18356/2025 WP(C)/12341/2025	BAIJAYANTA KUMAR PADHI MP	SUKANTA KUMAR DALAI	12760/2025
192	D-WP(C)/30441/2025 WP(C)/ /	KAILASH CHANDRA SAHOO MP	SIDHESWAR MALLIK	12761/2025
193	D-WP(C)/3474/2019 WP(C)/3474/2019	PRAMOD KU.PANDA MP	M/S.JYOTIRMAYA SAHOO	12762/2025
194	D-WP(C)/44128/2024 WP(C)/27576/2024	UNION OF INDIA MP	BISWAJIT MAHARANA	12763/2025
195	D-WP(C)/32218/2023 WP(C)/32218/2023	MRUTYUNJAYA BEHERA MP	DILLIP KUMAR MOHAPATRA, M/S SUVASHISH PATTANAIAK, S P BISWA	12764/2025
196	D-WP(C)/30452/2025 WP(C)/ /	JAYAPRAKASH PRUSTY MP	BISWA CHANDRA MOHANTY	12765/2025
197	D-WP(C)/19284/2025 WP(C)/13237/2025	RABINARIYAN DAS MP	AKSHAYA KUMAR JENA	12766/2025
198	D-WP(C)/30453/2025 WP(C)/ /	M. K. KASIVISWANADHAM AND SONS, BERA MP	PRANDEEP KUMAR RAJNA	12767/2025
199	D-WP(C)/30453/2025 WP(C)/ /	M. K. KASIVISWANADHAM AND SONS, BERA MP	PRANDEEP KUMAR RAJNA	12768/2025
200	D-WP(C)/22304/2025 WP(C)/15364/2025	SUNIL KUMAR SAHU MP	AVIJIT PATNAIK	12769/2025
201	D-WP(C)/30454/2025 WP(C)/ /	PURNA CHANDRA NAYAK MP	AKHAND	12770/2025
202	D-WP(C)/30468/2025 WP(C)/ /	USHARANI PRADHAN MP	BHAGABAN BEHERA	12771/2025
203	D-WP(C)/30470/2025 WP(C)/21236/2025	ARJUN KUMAR SWAIN MP	SITIKANT MISHRA	12772/2025
204	D-WP(C)/30474/2025 WP(C)/ /	KUMUDA CH. SAHU MP	BISWAJIT MOHANTY	12773/2025
205	D-WP(C)/30476/2025 WP(C)/ /	TRILOCHAN MUDULI MP	SUBHRANSU BHUSAN MOHANTY	12774/2025
206	D-WP(C)/30479/2025 WP(C)/ /	MANJUSHREE DASH MP	PRONOY MOHANTY	12775/2025
207	D-WP(C)/31473/2021 WP(C)/31473/2021	ANIL KUMAR MOHANTY MP	SUBRATA MISHRA	12776/2025
208	D-WP(C)/30467/2025 WP(C)/ /	TARA RANJAN PATNAIK MP	RAJJEET ROY	12777/2025
209	D-WP(C)/19196/2025 WP(C)/13458/2025	M/S. OPG POWER GENERATION PRIVATE MP	PRABODHA CHANDRA NAYAK	12778/2025
210	D-WP(C)/24366/2025 WP(C)/17072/2025	BHISMADEV SAHU @ VISMADEV SAHU MP	BYOMOKESH SAHOO	12779/2025
211	D-WP(C)/30480/2025 WP(C)/ /	PRADEEP KUMAR SAHU MP	PRADEEP KUMAR DAS	12780/2025
212	D-WP(C)/6804/2025 WP(C)/5281/2025	PRAMIT SAMAL MP	SUNSHINE ANAND SWAIN	12781/2025
213	D-WP(C)/30492/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	12782/2025
214	D-WP(C)/30491/2025 WP(C)/ /	JOGESWAR NAYAK MP	SIDHARTHA DAS	12783/2025
215	D-WP(C)/12551/2024	SUBASH CHANDRA MAHANTA	LAXMIKANTA MOHANTY	

	WP(C)/6854/2024	MP		12784/2025
216	D-WP(C)/30501/2025 WP(C)/ /	M/S. GTL INFRASTRUCTURE LTD., KHORDA MP	DEBALGUNI RAJGURU MOHAPATRA	12786/2025
217	D-WP(C)/30520/2025 WP(C)/ /	M/S NETA SECURITY SERVICES PVT. LTD. MP	SUBBIA RANJAN MOHANTY	12787/2025
218	D-WP(C)/30532/2025 WP(C)/ /	M/S BHARAT TRADING CO., CUTTACK MP	RAJESH RANJAN SAHOO	12788/2025
219	D-WP(C)/30533/2025 WP(C)/ /	SWARUP CHAKRAVARTY MP	SUBRAT MISRA	12789/2025
220	D-WP(C)/30547/2025 WP(C)/ /	SHIBASIS TRIPATHY MP	AMIT PRASAD BOSE	12790/2025
221	D-WP(C)/30543/2025 WP(C)/ /	GOBINDA CHANDRA BEHERA MP	BIJAY KUMAR BEHERA	12791/2025
222	D-WP(C)/14861/2014 WP(C)/14861/2014	DR.SWASTI S.SWAIN MP		12792/2025
223	D-WP(C)/31398/2011 WP(C)/31398/2011	SUBASH CH.MOHAPATRA MP		12793/2025
224	D-WP(C)/30559/2025 WP(C)/ /	TRIVAYA CHARANA JENA MP	RAGHUNATH DASMOHAPATRA	12794/2025
225	D-WP(C)/30562/2025 WP(C)/ /	RAMAHARI BEHERA MP	SARBESWAR PRUSTY	12795/2025
226	D-WP(C)/30563/2025 WP(C)/ /	BHIKARI BALABANTRAY MP	PRAVASH CHANDRA JENA	12796/2025
227	D-WP(C)/30572/2025 WP(C)/ /	SAMBHU PRASAD PATRA MP	SASWATI MOHAPATRA	12797/2025
228	D-WP(C)/30573/2025 WP(C)/ /	M/S CEETA INDUSTRIES (P) LTD., BALASORE MP	AKSHIROD KUMAR SAHOO	12798/2025
229	D-WP(C)/30566/2025 WP(C)/ /	JASMIN DALAI MP	MANORANJAN PADHY	12799/2025
230	D-WP(C)/30578/2025 WP(C)/ /	SATYA RANJAN MOHANTA MP	RABI NARAYAN MISHRA	12800/2025
231	D-WP(C)/30577/2025 WP(C)/ /	M/S CEETA INDUSTRIES (P) LTD., BALASORE MP	AKSHIROD KUMAR SAHOO	12801/2025
232	D-WP(C)/30577/2025 WP(C)/ /	M/S CEETA INDUSTRIES (P) LTD., BALASORE MP	AKSHIROD KUMAR SAHOO	12802/2025